

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4496
ANSWERED ON:21.02.2014
ELECTRICITY PRODUCTION BY BHARAT OMAN REFINERY LIMITED
Khaire Shri Chandrakant Bhaurao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Bharat Oman Refinery Limited has established a power plant for electricity generation from petroleum coke at Bina, Madhya Pradesh;
- (b) if so, the details thereof along with the electricity generated from such plant during the last three years and the current year;
- (c) whether the Government has received any complaint regarding violation of tender rules in purchase of petroleum coke by the Bharat Oman Refinery Limited; and
- (d) if so, the details thereof and the action taken by the government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) Bharat Oman refineries Limited (BORL) is a Joint Venture of Bharat Petroleum Corporation Limited and Oman Oil Company. It has constructed a Captive Power Plant (CPP) for electricity generation. This Plant is currently running on Indonesian Coal in place of Petroleum Coke as the facilities related to handling of Petroleum Coke as fuel are not yet completed.

(b) The details of electricity generated during the last three years and current year by the above Power Plant are as under:-

Year	Electricity generated (In Millions KWH)
2010-11	0 (CPP was under commission stage)
2011-12	99 (CPP under stabilization)
2012-13	252
2013-14	194

(April, 2013 to January, 2014)

(c) and (d): Since, BORL is not procuring Petroleum Coke for its Captive Power Plant, the question of any complaint against violation of tender rules in its purchase does not arise.

It has, however, been reported by BPCL that during the year 2013, some queries were raised regarding the tender evaluation process related to procurement of Indonesian Coal. The queries were appropriately replied by BORL. Further, BORL follows a transparent tendering procedure. The tender for supply of Indonesian Coal was floated on open tender basis and contract was awarded on lowest quote basis.